

ITEM NO.39

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY APPELLANT(S)

VERSUS

M/S ADORE INFRASMIT PVT LTD & ORS.

RESPONDENT(S)

(IA No. 846/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 844/2025 - EXEMPTION FROM FILING O.T.)

Date : 08-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) :

Mr. Ranjit Kumar, Sr. Adv.  
Mr. Amar Gupta, Adv.  
Mr. Anirudh Vats, Adv.  
Mr. Mohit Sharma, Adv.  
Mr. Divyam Agarwal, AOR

For Respondent(s) :

Mr. Mahesh Agarwal, Adv.  
Ms. Pooja Chandra, Adv.  
Mr. Ankur Saigal, Adv.  
Ms. Priyadarshini Dewan, Adv.  
Mr. Nitesh Jain, Adv.  
Ms. S. Lakshmi Iyer, Adv.  
Ms. Shankri Mishra, Adv.  
Mr. Devansh Srivastava, Adv.  
Mr. Deepak Agarwal, Adv.  
Ms. Rajshree Jaiswal, Adv.  
Ms. Niti Khanna, Adv.  
Mr. E. C. Agrawala, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. A. Nadkarni, Sr. Adv.  
Mr. Aman Vachher, Adv.  
Mr. Avishkar Singhvi, Adv.

Mr. Dhiraj, Adv.  
Mr. Ashutosh Dubey, Adv.  
Mrs. Anshu Vachher, Adv.  
Ms. Abhiti Vachher, Adv.  
Mr. Akshat Vachher, Adv.  
Mr. Jasvinder Choudhary, Adv.  
Ms. Nandni Sharma, Adv.  
Mr. Amit Kumar, Adv.  
Ms. Priyansha Sharma, Adv.  
Ms. Sakshi Sharma, Adv.  
M/S. Vachher And Agrud, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

1. Mr. Ranjit Kumar, learned senior counsel appearing for the appellant states that the Board has passed a resolution allotting the plot to the respondent no.1 at fresh rates. He further states that the Board has also resolved to pay 25% amount within a period of 60 days and the balance in six half yearly installments.
2. The said resolution be placed on record within a period of two weeks from today.
3. The respondent(s)/original writ petitioner(s) to consider the resolution and submit their response within two weeks thereafter.
4. List on 03.11.2025.

(POOJA SHARMA)  
AR-CUM-PS

(ANJU KAPOOR)  
ASSISTANT REGISTRAR